

EMI INFRASTRUCTURE PRIVATE LIMITED
LIST OF CREDITORS AS ON 04.05.2023

UNDER CIRP ON ORDER OF HON'BLE NCLT, CHENNAI BENCH VIDE ORDER NO CP(1B)/178(CHE)/2022 DATED 01.02.2023 PUBLIC NOTICE ISSUED 04.02.2023 LAST DATE RECEIVE CLAIM 15.02.2023

Sl. No.	NAME OF CREDITORS	ADDRESS	AMOUNT CLAIMED BY CREDITORS (RS.)	AMOUNT AS PER COMPANY RECORDS AVAILABLE TO US AS ON 31.03.2021	AMOUNT ADMITTED IN CRORE IN CIRP	SECURITY INTEREST, IF ANY, IN RESPECT OF SUCH CLAIMS IN RUPEES *	BALANCE SECURITY INTEREST AFTER SALE OF THE SECURED INTEREST PRIOR TO CIRP	UNSECURED PORTION OF THE SECURED CREDITORS CLAIM	COMMENT OF THE INTERIM RESOLUTION PROFESSIONAL	CLAIMS RECEIVED DATE	REMARKS
	OPERATIONAL CREDITORS :										
1	G.S.UMA	W/o Late Mr.Venkatraman company secretary Door No.32,Flat no.23 Balaji Apartments 3rd Street,East Abhiramapuram, Mylaporem Chennai-600 004	7,44,000.00	6,64,000.00	7,44,000.00			6,64,000.00	Subject change after updating the books of account after auditing and reply received from FC for clarification sought	17.04.2023	provisionally admitted
	Total Operational Creditor (Employees)		7,44,000.00	6,64,000.00	7,44,000.00	0.00		6,64,000.00			